



2025:DHC:8336-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 648/2024 & CM APPL. 2935/2024**

DR. GOMARAM BAL REDDYPetitioner

Through: **Mr. Surender Singh Hooda,**
Adv.

versus

UNION OF INDIA & ORS.Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

18.09.2025

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C. HARI SHANKAR, J

1. Mr. Surender Singh Hooda, learned Counsel for the petitioner submits that the grievance in this writ petition stands assuaged and, therefore, seeks, on instructions, to withdraw the writ petition.

2. The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

SEPTEMBER 18, 2025/AT